

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 708 of 96

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman
Hon'ble Mr. S. Dasgupta, Administrative Member

NARESH KR. SAHAI

VS

UNION OF INDIA & ORS.

For the applicant : Mr. B.C. Sinha, counsel

For the respondents: None

Heard on : 29.7.98

Order on : 29.7.98

O R D E R

S.N. Mallick, VC

It is submitted by the 1d. counsel for the petitioner
that he has not received any instruction from his client to proceed
with the matter inspite of his repeated attempts. The application is
disallowed for non-prosecution. No order as to costs.

MEMBER (A)

in

VICE-CHAIRMAN

